

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 493 OF 2016 IN
DFR NO. 3018 OF 2016**

Dated: 2nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Bhakra-Beas Management Board (BBMB) Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Aray

ORDER

**IA NO. 493 OF 2016
*(Appl. for leave to file the appeal)***

Issue notice to the Respondents returnable on 15.09.2016.
Dasti, in addition, is permitted.

List the matter on **15.09.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg